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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **ARB.P. 102/2022**

INDIAN OIL CORPORATION LIMITED Petitioner

Through: Mr. Atul Sharma, Mr. Abhinav
Agnihotri, Ms. Harshita
Agarwal, Mr. Dipan Sethi,
Adv.

versus

ARCELOR MITTAL NIPPON STEEL INDIA LIMITED

..... Respondent

Through: Dr. Abhishek Manu Singhvi
and Mr. Arun Katpalia, Sr.
Adv. with Mr. Ruby Singh
Ahuja, Mr. Vishal Gehrana, Mr.
Varu Khann, Ms. Kritika
Sachdeva, Mr. Aman Sharma,
Mr. Aditya Dhupar, Ms. Diksha
Gupta and Mr. Ripu Daman
Bhardwaj, Adv.

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA

ORDER

01.05.2023

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A joint request is made for the matter being called again on 23
May 2023 as part heard in the category of "End of Board".

Ordered accordingly.

YASHWANT VARMA, J.

MAY 01, 2023

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